programmes for the welfare of persons with disabilities, including persons with physical and mental disabilities, lies with the State Government as per entry No. 9 in the "State List". However, the Department of Disability Affairs supplements the efforts of the States in the rehabilitation of Persons with Disabilities. Under the Central Sector Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to non-Governmental organizations for providing various services to persons with disabilities like special schools for mentally retarded children, vocational training centres, project for cerebral palsied children, pre-school and early intervention and training, half-way homes for psycho-rehabilitation of treated and controlled mentally ill persons etc.

Under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP), assistance is provided to implementing Agencies for providing aids and appliances to persons with disabilities.

Under the Scheme of Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (PwD Act) grantin-aid is provided to State Governments and various bodies set up by the Central and State Government, including autonomous bodies and Universities, to support activities pursuant to implementation of the provisions of the PwD Act, particularly relating to rehabilitation and provision of barrier- free access.

(c) As per Census 2011 figures, the total number of persons with disabilities in the country is 26810557. Disability-wise position is as under:

Seeing	Hearing Speech	Movement	Mental Retardation		-	Multiple Disability
5032463	5071007 1998535	5436604	1505624	722826	4927011	2116487

(d) The total amount allocated in the last five years is ₹ 2555 crores for the development of differently-abled in the country by this Ministry.

Pradhan Mantri Adarsh Gram Yojana

1361. SHRI DARSHAN SINGH YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the terms and condition for inclusion of villages in the country under the scheme of Pradhan Mantri Adarsh Gram Yojana for development purposes;
- (b) whether Government had received any proposal in the month of October, 2014 regarding inclusion of villages in Shimla district of Himachal Pradesh for the development of aam admi for the year 2014-15; and

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(c) if so, Government's response in this regard as these villages are hilly and rural?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) (i) Pradhan Mantri Adarsh Gram Yojna (PMAGY) aims to ensure integrated development of selected villages having more than 50% Scheduled Caste (SC) population. In the pilot phase of the Scheme, 1000 villages were selected from 5 States situated in 5 geographical regions of the country, as follows:

Sl. No.	Region	State		
1	Northern	Himachal Pradesh		
2	Eastern	Bihar		
3	Western	Rajasthan		
4	Southern	Tamil Nadu		
5	North-East	Assam		

- (ii) In the pilot phase, the States selected for implementation of the Scheme from Western, Southern and North-East region were those having the largest number of SC majority villages, having SC population greater than 50%, in their respective regions.
- (iii) In the Northern region, Uttar Pradesh, having the maximum number of SC majority villages, did not concur to accept the Scheme and so Himachal Pradesh, which had the 2nd highest number of villages having greater than 50% SC population as per Census 2001, was selected for the implementation of the Scheme.
- (iv) From Eastern region, Bihar was consciously selected despite having the 3rd largest no. of villages having > 50% SC population in this region, due to its relative backwardness.
- (v) To ensure focused attention to the pilot Scheme, the selected States were asked to select villages from same, or 2-3 contiguous districts. States were also advised to give preference to the more backward districts.
- (b) No such proposal has been received.
- Question does not arise.

Disabled in Andhra Pradesh and Telangana

1362. SHRIMATI GUNDU SUDHARANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) categories such as visual, hearing, etc., disabled identified by the Ministry;